श्री मा॰ ला॰ वर्माः ग्रलग ग्रलग किसान का अलग आलग टाइप का गन्ना आता है तो उस की रिकवरी के बारे में कौन जांच करेगा ?

Shri Swaran Singh: The formula is well-known. The optimum period is taken into consideration in working out the recovery. It is that period when the recovery is supposed to be the maximum that is taken. It is true that we cannot carry it to separate grower. Some sort of an approximation will have to be there, inter se with regard to growers who supply sugarcane to the factories.

श्री सिंहासन सिंह : क्या यह सही नहीं है कि जब से गन्ने की क़ीमत रिकवरी की बेसिस पर तय करनी शुरू की गई है हर एक फैक्टरी की रिकवरी जो पहले थी उससे हर साल कम होती जा रही है ?

श्री स्वर्ण सिंह : यह ठीक नहीं है।

Shri Krishnapal Singh: Is it a fact that the tests to find out the percentage content of sugar are curried out by sugar chemists who are employees of the sugar factories?

Shri A. M. Thomas: There are so many checks and counter-checks. For example, there is the staff and then there is a strong labour organisation. Apart from the bonus, other things also depend upon the sugar recovery. Apart from the tests that are being made in the factories, there are other checks also. There are Government agencies within the factorics themselves.

Shri Swaran Singh: I am prepared to consider any further check_s which the hon. Members may have in their mind. They can pass their suggestions to me and w_2 will ensure that the check is a fair one and a proper one.

> Second Shipyard + Shri Rameshwar Tantia: Shri Onkar Lal Berwa: Shri Gokaran Prasad:

*98. { Shri Dhaon: | Shri P. C. Borocah: | Shri D. D. Puri: | Shri Y. D. Singh:

Will the Minister of Transport be pleased to state:

(a) whether it is a fact that an Indian delegation went to Tokyo to discuss the proposal for a second shipyard to be built at Cochin;

(b) whether any agreement in this regard has been signed; and

(c) whether any details of the project have been finalised in the light of the report submitted by Mis Mitsubishi and Company?

The Minister of Transport (Shri Raj Bahadur): (a) to (c). A delegation consisting of the officers of the Government is leaving for Tokyo shortly for discussions with the Mitsubishi Group with a view to finalise an agreement on the project.

Shri Rameshwar Tantia: May I know what will be the approximate cost of this and its foreign exchange element?

Shri Raj Bahadur: The total estimated cost as per the latest scheme is Rs. 8.67 crores and the foreign exchange content is Rs. 2.67 crores.

Shri Rameshwar Tantia: May I know whether any other foreign collaborators will be approached by the Government for this?

Shri Raj Bahadur: The negotiations with the Mitshubishi Group have reached a stage where this question hardly arises.

Shri Rameshwar funcia: May I know whether negotiations with other foreign collaborators, apart from the Mitsubishi Group, were also held?

Shri Raj Bahadur: The negotiations were held not only with the Mitsubishi Group in Japan but with many other shipyards in other countries too.

भी ग्रोंकार लाल बेरवाः हवाई ज्हाज का जो पहला शिपयार्ड बना हुन्ना है क्या

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वह भी टोकियो की मदद से बनाया गया है स्रौर उसका प्रोडक्शन क्या है ?

श्वी राजवहादुर : जी हां उस के लिए भी यह फैसला किया गया है और कुछ क़दम उठाये जा रहे हैं। प्रति वर्ष वहां पर **४**४,००० जी० ग्रार० टी० के कम से कम ६ जहाज बनाये जायेंगे जबकि श्राजकल ३ बनते हैं।

श्री हुकम चन्द कछवाय : मैं यह जानना चाहता हूं कि इस कारख़ाने के अन्दर कितने लोग काम करेंगे श्रीर कितने लोगों को श्रीर उस में काम मिलने की सुविधा होगी ?

श्री राज बहावुर : यह मैं ग्रभी निश्चित रूप से नहीं कह सकता । यह रिपोर्ट पर एग्रीमेंट होने पर निर्भर करेगा ।

Shri D. C. Sharma: May I know whether the Government has any Master Plan for building major ports in addition to the second port at Cochin, what that Master Plan is and how long it will take Government to put it into effect?

Shri Raj Bahadur: I think the hon. Member is perhaps referring to shipyards, not to ports.

Shri D. C. Sharma: Ports.

Shri Raj Bahadur: I think the question refers to shipyards and not to ports.

Price of Sugar + *99. { Shri S. M. Bancrjee: *99. { Shri Onkar Lal Berwa: { Shri Gokaran Prasad:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that there has been a steep rise in the price of sugar during the month of May in some of the States;

(b) if so, to what extent;

(c) the reason for the same; and

(d) the steps taken by Government to check it?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) to (c). There has been some rise in the price of sugar in some areas in the second fortnight of May ranging from 2 $_{\rm n}$ P to 15 $_{\rm n}$ P' per kilo as result of revision of the ex-factory prices.

(d) Since the increase in vrices is due to revision of cost-figures based on duration and recovery figures no such step is called for. If the position regarding duration and recovery improves next year a_S is expected the costs should come down and consequently the prices.

Shri S. M. Banerjee: I want to know whether it is a "act and whether the hon. Minister is aware that sugar is hardly available in any place in the country at the controlled price whereas sugar in black-market at Rs. 2.30 nP a Kilo is available in abundance. I want to know what steps have been taken to end this blackmarketing in sugar.

Shri A. M. Thomas: I have answered this question on a previous occasion too. I have made it very clear that a very large proportion of sugar is distributed at the controlled exfactory prices. Only a very small quantity of sugar is distributed in the black-market, if at all, and that cannot be avoided. As I have indicated previously, most of the sugar is distributed on the strength of identity cards but even persons who are not really entitled to receive it take it and that portion will go to the black market. Even then, the quantity that goes and becomes the subject-matter of such operation is rather very small

Shri S. M. Banerjee: I want to know whether it has been brought to the notice of the hon. Minister that the distributing machinery in various States has miserably failed because of corruption. I want to know. If it is a fact, whether the Centre will take